

OA 54/06

Notes of the Registry

Orders of the Tribunal

On 21.02.06

For Admission.
(copy served)
in Reg. Limitation.
27/02 Send

On 26.02.06

A copy of order
sent to the petitioner

by 27/02
by 28/02

On Memo

For Admission
Reg. Limitation.

by 11/03 Send

On 12.02.06

Copy of order
prepared for
both the counsels.

by 20/02
by 20/02

Order dated 28/02/06

None appears for the
Applicant. nor the Applicant is
present to prosecute this case.

In the aforesaid premises, this
matter shall be listed when the
Applicant shall press the matter.

Send a copy of this order
to the Applicant in the address
given in the Original Application.

by 28/02/06

Members (J)

Order dated 12.7.2006

None for the applicant. Counsel for
the Respondents is present. On the last
hearing also no one was present for
the applicant. Copy of the order was
sent to the applicant. Even when no one
has appeared for the applicant. In view
of this, the O.A. is hereby dismissed
for non-prosecution, with no order
as to costs.

Member (A)

Vice-Chairman